Petition No. 429/TT/2014

Date: 16.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001


Sir,

I am directed to refer to your petition mentioned above and to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 20.11.2015:-

a) Details of LD to be recovered from BHEL along-with the supporting Auditor's Certificate in regard with the same.

Yours faithfully,

(V. Sreenivas)
Deputy Chief (Legal)